

12 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY 1977-78

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table a copy of 'Economic Survey, 1977-78', (Hindi and English versions). [Placed in Library. See No. LT-1545/78].

DELHI SHOPS AND ESTABLISHMENTS (AMENDMENT) RULES, 1977

अम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारंग साय) : अध्यक्ष महोदय, मैं श्री रवीन्द्र वर्मा की ओर से दिल्ली दुकान तथा प्रतिष्ठान अधिनियम, 1954 की धारा 47 की उपधारा (3) के अन्तर्गत दिल्ली दुकान तथा प्रतिष्ठान (संशोधन) नियम, 1977 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा पटल पर रखता हूँ, जो दिनांक 29 दिसम्बर, 1977 के दिल्ली राजपत्र में अधिसूचना संख्या एफ० 4(26)/75/सी आई एस/लिब० में प्रकाशित हुए थे। [Placed in Library. See No. LT-1546/78].

FIRST REPORT OF GROVER COMMISSION OF INQUIRY IN RESPECT OF SHRI DEVARAJ URS, Ex. C. M., KARNATAKA, ACTION TAKEN ON THE REPORT AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): On behalf of Shri Dhanik Lal Mandal, I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (4) of the Commissions of Inquiry Act, 1952:—

(i) First Report of the Grover Commission of Inquiry set up to

inquire into certain allegations against Shri Devraj Urs, former Chief Minister and other Ministers of Karnataka.

(ii) Memorandum of Action taken on the above Report.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library. See No. LT-1547/78].

ANNUAL REPORTS OF HINDUSTAN COPPER LTD., CALCUTTA AND STEEL AUTHORITY OF INDIA LTD. NEW DELHI FOR 1976-77

इस्पात और लौह मंत्रालय में राज्य मंत्री (श्री कारिया मुण्डा): मैं कम्पनी अधिनियम 1956 की धारा 619(क) की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी संस्करण)* की एक प्रति सभा पटल पर रखता हूँ :—

(1) हिन्दुस्तान कॉपर लिमिटेड कलकत्ता का वर्ष 1976-77 का वार्षिक प्रतिवेदन लेखा-परीक्षित लेखे तथा उन पर नियंत्रक-महालेख (परीक्षक की टिप्पणियां)।

[Placed in Library. See No. LT-1548/78].

(2) भारतीय इस्पात प्राधिकरण लिमिटेड नई दिल्ली का वर्ष 1976-77 का वार्षिक प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा-परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-1549/78].

*The English versions of the Reports were laid on the Table on the 23rd December, 1977.